

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 878 of 2004

Jabalpur, this the 20th day of October, 2004

Hon'ble Shri Madan Mohan, Judicial Member

Lachho Bai, W/o. late Mahadeo Choudhary,  
aged about 52 years, R/o. H.O No. 365,  
Siddh Baba Road, Madar Tekri, Sindhi  
Camp, Jabalpur. ... Applicant

(By Advocate - Shri T.S. Thakur for Shri H.R. Bharti)

V e r s u s

1. Union of India, through  
Secretary, Defence Ministry,  
New Delhi.
2. General Manager, Gun Carriage  
Factory, Jabalpur. ... Respondents

O R D E R (Oral)

By filing this Original Application the applicant has  
claimed the following main reliefs :

"(I) that, it is prayed before this Hon'ble Tribunal  
if all the proceedings have been completed, may kindly  
be given direction to respondents for provide  
appointment letter in favour of applicant son named  
Kamlesh,

(II) that, may kindly be given direction to  
respondents for decide the representation for the  
ends of justice."

2. The brief facts of the case are that the husband of  
the applicant late Mahadeo Choudhary was an employee of the  
respondents working as Carpenter High Skilled-II and died  
on 22.4.1992 during the course of his services. He left  
behind him six members in his family. All sons and daughters  
are unmarried. After his death the applicant had moved  
a representation for providing job on the ground of  
compassion to her son namely Kamlesh. But no order has been  
issued in favour of the applicant. The applicant has given  
several representation thereafter also but these were left  
unheard. The learned counsel for the applicants submitted  
that the applicant seems to be satisfied if the respondents

are directed to consider her case sympathetically.

3. Accordingly, I direct the respondents to consider and decide the representations of the applicant sympathetically within a period of three months from the date of receipt of a copy of this order, in view of the <sup>old</sup> policy dated 30.6.1987 of the Ministry of Defence <sup>as the deceased Government</sup> servant died on 22.4.1992, by passing a speaking, detailed and reasoned order.

4. Original Application stands disposed of accordingly at the admission stage itself.

  
(Madan Mohan)  
Judicial Member

"SA"

पूर्णकल सं. ओ/न्या.....जबलपुर, दि.....  
प्रतिलिपि अव्योधित:-

- (1) सचिव, उच्च न्यायालय वार एसोसिएशन, जबलपुर
- (2) आकेदक श्री/श्रीमती/कु..... के काउंसल *H R T Marti*
- (3) प्रसारी श्री/श्रीमती/कु..... के काउंसल
- (4) दोस्रा, रोपडा, जबलपुर न्यायपीठ

सूचना एवं आवश्यक कार्यवाही हेतु

*27.10.04  
राजस्थान*

*Issued  
On 27.10.04  
SS*